

**Statement-VII**

*Details relating to deaths and injuries in construction industry in the Central Sector.*

S.No.	Year	Deaths	Injuries
1.	2004	4	NIL
2.	2005	19	32
3.	2006	9	1
4.	2007	12	NIL
5.	2008	35	12
6.	2009 (till 31st May)	2	NIL

**One code number to each EPF Subscriber**

1276. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether Government was committed to give one code number to each EPF beneficiary which could be used in any State in the country;

(b) whether Provident Fund Trust has failed to do so inspite of its repeated assurance; and

(c) whether Provident Fund Trust is interested to give one national number to the workers, if so, time frame for the same?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT): (a) to (c) Under the Business Process Re-engineering (BPR), which was planned to be implemented earlier, a Social Security Number (SSN) was to be provided to all the members/subscribers of Employees' Provident Fund Organisation (EPFO). However, this project has been reviewed and a revised project implementation plan has been developed in collaboration with National Informatics Centre, which is currently being implemented since April, 2008. Under the revised strategy, SSN is not mandatory for getting services from the EPFO and presently existing Provident Fund membership number will suffice for obtaining the services.

**Creation of skilled workers**

1277. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) the strategy and action of Government to create 500 million skilled workers in future, the fund infrastructure details thereof;

(b) whether multinational monopoly housing investors, FDI who are using the skills of our country are also participating in ours skill development and skill upgradation process; and